

(c) Newsreel coverage is being given regularly in the form of lead items in the weekly editions of Indian News Review. The Films Division have so far featured items in 13 newsreels on Bangla Desh and refugees, in addition to four special newsreels. A compilation of all these items entitled "INDIAN NEWS REVIEW—DIARY ON BANGLA DESH" has been prepared. A documentary film "DURBAR GATI PADMA", produced by a private party has been acquired by the Films Division and will be released by the Films Division on July 2, 1971. A Films Division's documentary entitled "REFUGEES 1971", intended for release in India and abroad, is almost complete and is likely to be released by the middle of July, 1971.

TV news films taken/acquired by the Delhi TV Centre have been telecast by the Centre. The Centre has also telecast several interviews, talks, discussions and news bulletins on the subject.

Assam-Nagaland Boundary Dispute

3515. SHRI INDRAJIT GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is a proposal to set up a boundary Commission to go into the border dispute between Assam and Nagaland ;

(b) if so, when the Commission is likely to be appointed ; and

(c) what would be the terms of reference of the Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c). Government are considering the entire question of resolving the dispute including the mechanism of resolving it.

I.A.S. Officers on Tenure Posts under Grih Mantralaya

3516. SHRI HUKAM CHAND KACHWAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names and designations of the I.A.S. officers holding tenure posts under the Grih Mantralaya ;

(b) the original State of their allotment in each case separately ;

(c) the period of tenure of each such officer ;

(d) the normal period of tenure prescribed by Government ;

(e) the number of Officers, their names and designations who are still retained by the Mantralaya although their period of tenure has already expired ; and

(f) the steps, if any, proposed to be taken for sending back the Officers on the expiry of their tenure period ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (d). The Statement (Column 2 to 5) explaining the position is laid on the Table of the House. [Placed in Library, See No. LT—565/71].

(e) and (f). The statement explaining the position. [Placed in Library, See No. LT—565/71].

Collection of Sales Tax on Human hair processed in Delhi

3517. SHRI M. KATHAMUTHU : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the quantity of human hair processed in Delhi every month during the years 1969-70 and 1970-71 ; and

(b) the amount Government have received from the sales of processed hair by way of sales tax from Delhi in 1967-68, 1968-69 and 1969-70 ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Director-General, Commercial Intelligence and Statistics, does not maintain State-wise production/export figures.

(b) The information is being collected and will be placed on the Table of the House.

Export of cashew Kernel to Soviet Union

3518. SHRI A. K. GOPALAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether cashew kernel export from Kerala to Soviet Union has dwindled by 25